

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CA/852/2020
NAME OF PETITIONER : Vidura Games Pvt Ltd
NAME OF RESPONDENT : RoC, Chennai
SECTION : Sec 252(3) Of CA 2013

ORDER

The Applicant is represented by Mr. M. Vasanthakumar, Advocate through video conferencing platform.

List this matter on **08.09.2021** for hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**